NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 638/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE PARTIES:

Sequent Scientific Ltd.

V/s.

Vidhya Pharmachem Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

<u>ORDER</u> T.C.P.No.638/I&BC/NCLT/MB/MAH/2017

- None present.
- 2. For want of time adjourned to 11.09.2017.

Bhaskara Pantula Mohan Member (Judicial) 23.08.2017

M.K. Shrawat Member (Judicial)